Annexure-3
Name of the corporate debtor: LANGLEY APPAREL INDIA PRIVATE LIMITED; Date of commencement of CIRP: 18.07.2023; List of creditors as on: 04.11.2023
In accordance with Section 25(2) (e), IBC,2016
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

		Sl. No.	
	Ĵ	SI. No. Name of creditor	
		Date of receipt	Deta
		Amount claimed (₹)	Details of claim received
1	9	Amount of claim admitted (₹)	
	1	Nature of claim	
1	Г	Amount of claim Nature of Amount covered by Amount covered by admitted (₹) claim security interest (₹) guarantee (₹)	Details of claim admitted
117		Amount covered by guarantee (₹)	admitted
ı	1	Whether related party?	
Ĺ		% voting share in CoC	
1	ı	Amount of continge nt claim	
	ă.	Amount of any mutual continge nt dues, that claim may be set-	Amount of
	ŗ	Amount of claim not admitted	
-		Amount of claim Ren under verification any	4)
		Remarks, if any	(Amount in ₹)

